

[*Translation*]**Nomadic Tribes**

10165. PROF. RASA SINGH RAWAT: Will the Minister of WELFARE be pleased to state:

(a) the details of Nomadic Tribes, State-wise and particularly in Rajasthan;

(b) the amount spent by Government during the last three years, year-wise for providing houses, education facilities etc. to these tribes;

(c) whether any specific Government scheme has been prepared for welfare of these tribes; and

(d) if so, the details thereof?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) to (d). There is no centrally sponsored scheme for the permanent settlement of the Nomadic Tribes, and this is purely a State Subject.

[*English*]**Amount Spent on Major and Medium Irrigation Projects of Rajasthan**

10166. SHRIMATI VASUNDHARA RAJE: Will the Minister of WATER RESOURCES be pleased to state:

(a) the amount spent on the medium and major irrigation projects of Rajasthan during the Seventh Five Year Plan; and

(b) the details of major and medium irrigation projects of Rajasthan which were taken up during the Plan period?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI

MANUBHAI KOTADIA): (a) Approximately an amount of Rs. 523 crores is anticipated to have been spent in the VII plan period.

(b) 3 new medium Irrigation projects and 4 new major projects were taken up during the VII plan, on which there has been an expenditure of 16.60 crores. Out of this, only one medium irrigation project, namely, the Gardaha Irrigation Project has the approval of Planning Commission.

Ongoing Irrigation Projects of Rajasthan

10167. SHRIMATI VASUNDHARA RAJE: Will the Minister of WATER RESOURCES be pleased to state:

(a) the names of the ongoing irrigation projects in Rajasthan;

(b) whether some of these projects are under execution with World bank assistance;

(c) if so, the amount of World Bank aid made available for these projects so far; and

(d) the cost of each of these projects?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) Eight major projects, namely, Indira Gandhi Nahar Pariyojana Stage-I & II, Jakham, Gurgaon Canal, Okhala Barrage, Raising of Kota Barrage, Mahi Bajaj Sagar, Chambal Lift and 13 medium Projects, namely, Meja Feeder, Wagon, Bassi, Som Kamla Amba, Kothari, Som Kadgar, Panchana, Bhimsagar, Bilas, Chhapi, Sawan Bhadon, Parwan Lift and Harishchandra Sagar.

(b) None. In the past, however, except for Parwan Lift and Harishchandra Sagar Projects, other medium irrigation projects received assistance under U.S.A.I.D. Programme during time slice 7/80 to 6/86

amounting to US\$ 35 million.

(c) and (d). Do not arise.

Decision Taken by Narmada Control Authority on Narmada Main Canal

10168. SHRIMATI VASUNDHARA RAJE: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Narmada Control Authority (NCA) has decided to construct the Narmada main canal in phases;

(b) if so, the details of the decision taken by NCA in this regard; and

(c) whether the views of the State of Rajasthan was taken into consideration while taking decision?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) and (b). The construction of the Narmada Main Canal has been planned by the Government of Gujarat in two phases to be completed by the year 2002. Phase-I of the Canal envisages construction upto 144 km. i.e. upto Mahi crossing which is programmed to be completed by 1993-94. In the second phase the construction will be completed upto Rajasthan border.

(c) The State Government of Rajasthan is represented on Narmada Control Authority which considers the programmes of constructions of the Narmada projects.

Research and Training in the Field of Housing and Human Settlement

10169. SHRI SRIKANTHA DATTA NARASIMHA RAJA WADIYAR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government have taken steps in increasing research and training in the field of housing and human settlement;

(b) whether the Housing and Urban Development Corporation (HUDCO) has also taken any steps in that regard;

(c) if so, the details thereof; and

(d) the other steps being taken either by HUDCO or by Government in removing the problem of housing in the country?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) The Government through its various organisations/institutions like NBC, HUDCO, CBRI and Regional Research Stations have been encouraging research and training in the field of housing and human settlements.

(b) and (c). The Human Settlement Management Institute set up by HUDCO in 1985 functions as Research and Training institute in the field of housing and human settlement. It collaborates under different programmes with various specialised institutions and conducts regular training courses for the upgradation of technical and managerial skills of professionals engaged in housing and human settlements.

(d) HUDCO finances housing and infrastructure development schemes all over the country, to State housing agencies, local bodies and cooperative sector, etc. 55% of HUDCO's annual funds are allocated for housing for EWS and LIS beneficiaries with emphasis on low cost housing.

HUDCO is also participating in the equity capital of enterprises manufacturing low cost building material and components by utilising locally available materials including industrial and agricultural wastes.